

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 67 & 137 of 2009

Dated : 29th March, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Limited ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Atul Shankar Mathur
Ms. Shruti Verma
Mr. Ankur Sangal

Counsel for the Respondent(s): Mr. C.K. Rai

ORDER

Heard the Learned Counsel for the State Commission.

Arguments in Appeal No. 67 of 2009 are over. The parties have filed their respective written submissions.

In respect of other Appeal No. 137 of 2009, the learned counsel for the State Commission wants some time to file reply written submissions.

Post both the Appeals for further hearing on **18.04.2011**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/rkt